

PROFORMA-I

**Monthly Statistical information regarding to Institution, Disposal & Pendency both in Civil & Criminal cases relating to the Judgeship of Gajapati, Paralakhemundi for the Month of June, 2019.**

Name of the Court	Opening Balance at beginning of the month			Institution during the Month			Disposal during the month			Closing Balance at end of the month			Disposal of cases which are more than Five Years old			Pendency of cases which are more than Five Years Old at the		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
District & Sessions Judge, Gajapati, Paralakhemundi.	139	331	470	7	18	25	4	20	24	142	322	464	0	0	0	3	42	45
Addl. District & Sessions Judge, Paralakhemundi.	13	158	171	0	3	3	1	12	13	12	155	167	0	0	0	1	11	12
Chief Judicial Magistrate, Gajapati, Paralakhemundi	0	110	110	0	0	0	0	7	7	0	107	107	0	1	1	0	36	36
Asst. Sessions Judge-cum-Registrar, Civil Courts-cum-PMJJB, Gajapati,	0	19	19	0	1	1	0	1	1	0	19	19	0	0	0	0	0	0
Civil Judge(Sr.Divn.), Paralakhemundi.	283	0	283	9	0	9	3	0	3	289	0	289	0	0	0	75	0	75
Civil Judge(Sr.Divn.)-cum-Asst. Sessions Judge, R.Udayagiri.	27	49	76	3	7	10	1	10	11	29	46	75	0	1	1	0	12	12
Civil Judge(Jr.Divn.)-cum-SDJM, Paralakhemundi.	71	4460	4531	0	79	79	0	26	26	71	4509	4580	0	1	1	23	429	452
Civil Judge(Jr.Divn.)-cum-JMFC, Mohana.	21	1092	1113	0	21	21	0	0	0	21	1113	1134	0	0	0	1	242	243
Addl. Civil Judge(Jr.Divn.)-cum-JMFC, R.Udayagiri.	41	782	823	0	36	36	2	14	16	39	804	843	0	1	1	28	100	128
Smt. Sumitra Dash, JMFC, Paralakhemundi	0	341	341	0	0	0	0	5	5	0	337	337	0	0	0	0	39	39
Ms. Pragnyan Parimita Swain, JMFC, Paralakhemundi	0	333	333	0	0	0	0	23	23	0	310	310	0	2	2	0	48	48
Gramya Nyayadhikari, Gramya Nyayalaya, Kashinagar.	0	111	111	0	0	0	0	2	2	0	109	109	0	1	1	0	14	14
<b>TOTAL</b>	<b>595</b>	<b>7786</b>	<b>8381</b>	<b>19</b>	<b>165</b>	<b>184</b>	<b>11</b>	<b>120</b>	<b>131</b>	<b>603</b>	<b>7831</b>	<b>8434</b>	<b>0</b>	<b>7</b>	<b>7</b>	<b>131</b>	<b>973</b>	<b>1104</b>

  
 District & Sessions Judge,  
 Gajapati, Paralakhemundi.

**PROFORMA-II**  
**Disposal of year old Cases**

Name of the Court	Civil						Criminal				TOTAL (CIVIL + CRIMINAL)		
	5 to 10 yrs. (a)	over 10 Yrs. (b)	Total c=(a+b)	CASE No. of Such Case	5 to 10 yrs. (d)	over 10 Yrs. (e)	Total f=(d+e)	CASE No. of Such Case	5 to 10 yrs. x=(a+d)	over 10 Yrs. y=(b+e)	Total z=(x+y)		
	District & Sessions Judge, Gajapati, Paralakhemundi.	0	0	0	0	0	0	0		0	0	0	
Add. District & Sessions Judge, Paralakhemundi.	0	0	0	0	0	0	0		0	0	0		
Chief Judicial Magistrate, Gajapati, Paralakhemundi	0	0	0	0	1	0	1	G.R.79/2012	1	0	1		
Asst. Sessions Judge-cum-Registrar, Civil Courts-cum-PMJJB, Gajapati, Paralakhemundi.	0	0	0	0	0	0	0		0	0	0		
Civil Judge(Sr.Divn.), Paralakhemundi.	0	0	0	0	0	0	0		0	0	0		
Civil Judge(Sr.Divn.)-cum-Asst. Sessions Judge, R.Udayagiri.	0	0	0	0	0	1	1	G.R.17/2004	0	1	1		
Civil Judge(Jr.Divn.)-cum-SDJM, Paralakhemundi.	0	0	0	0	1	0	1	G.R.38/2001	1	0	1		
Civil Judge(Jr.Divn.)-cum-JMFC, Mohana.	0	0	0	0	0	0	0		0	0	0		
Addl. Civil Judge(Jr.Divn.)-cum-JMFC, R.Udayagiri.	0	0	0	0	0	1	1	G.R.129/1999(A)	0	1	1		
Smt. Sumitra Dash, JMFC, Paralakhemundi.	0	0	0	0	0	0	0		0	0	0		
Ms. Pragnya Poromita Swain, JMFC, Paralakhemundi.	0	0	0	0	1	1	2	1) G.R.232/2012 2) G.R.64/2008	1	1	2		
Gramya Nyayadhikari, Gramya Nyayalaya, Kashinagar.	0	0	0	0	0	1	1	G.R.92/2006	0	1	1		
<b>TOTAL</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>3</b>	<b>4</b>	<b>7</b>		<b>3</b>	<b>4</b>	<b>7</b>		

*Arora*  
District & Sessions Judge,  
Gajapati, Paralakhemundi.

**Pendency of year old Cases**

Name of the Court	Civil				Criminal			TOTAL (CIVIL + CRIMINAL)		
	5 to 10 yrs. (a)	over 10 Yrs. (b)	Total c=(a+b)	5 to 10 yrs. (d)	over 10 Yrs. (e)	Total f=(d+e)	5 to 10 yrs. x=(a+d)	over 10 Yrs. y=(b+e)	Total z=(x+y)	
	District & Sessions Judge, Gajapati, Paralakhemundi.	1	2	3	13	29	42	14	31	45
Addl. District & Sessions Judge, Paralakhemundi.	1	0	1	11	0	11	12	0	12	
Chief Judicial Magistrate, Gajapati, Paralakhemundi	0	0	0	29	7	36	29	7	36	
Asst. Sessions Judge-cum-Registrar, Civil Courts-cum-PMJJB, Gajapati, Paralakhemundi.	0	0	0	0	0	0	0	0	0	
Civil Judge(Sr.Divn.), Paralakhemundi.	36	39	75	0	0	0	36	39	75	
Civil Judge(Sr.Divn.)-cum-Asst. Sessions Judge, R.Udayagiri.	0	0	0	4	8	12	4	8	12	
Civil Judge(Jr.Divn.)-cum-SDJM, Paralakhemundi.	13	10	23	255	174	429	268	184	452	
Civil Judge(Jr.Divn.)-cum-JMFC, Mohana.	1	0	1	99	143	242	100	143	243	
Addl. Civil Judge(Jr.Divn.)-cum-JMFC, R:Udayagiri.	24	4	28	35	65	100	59	69	128	
Smt. Sumitra Dash, JMFC, Paralakhemundi.	0	0	0	26	13	39	26	13	39	
Ms. Pragnya Paromita Swain, JMFC, Paralakhemundi.	0	0	0	29	19	48	29	19	48	
Gramya Nyayadhikari, Gramya Nyayalaya, Kashinagar.	0	0	0	8	6	14	8	6	14	
<b>TOTAL</b>	<b>76</b>	<b>55</b>	<b>131</b>	<b>509</b>	<b>464</b>	<b>973</b>	<b>585</b>	<b>519</b>	<b>1104</b>	

*Handwritten signature/initials*

District & Sessions Judge,  
Gajapati, Paralakhemundi.

**Details of U.T.P. where DETENTION PERIOD IS MORE THAN 5 YEARS.**

Name of the Court	Case No. with Offence involved	Name of U.T.P.	Detention period of such U.T.P.	Reason for Detention
District & Sessions Judge, Gajapati, Paralakhemundi.	--	--	--	--
Addl. District & Sessions Judge, Paralakhemundi.	--	--	--	--
Chief Judicial Magistrate, Gajapati, Paralakhemundi	--	--	--	--
Asst. Sessions Judge-cum-Registrar, Civil Courts-cum-PMJJB, Gajapati, Paralakhemundi.	--	--	--	--
Civil Judge(Sr.Divn.), Paralakhemundi.	--	--	--	--
Civil Judge(Sr.Divn.)-cum-Asst. Sessions Judge, R.Udayagiri.	--	--	--	--
Civil Judge(Jr.Divn.)-cum-SDJM, Paralakhemundi.	--	--	--	--
Civil Judge(Jr.Divn.)-cum-JMFC, Mohana.	--	--	--	--
Addl. Civil Judge(Jr.Divn.)-cum-JMFC, R.Udayagiri.	--	--	--	--
Smt. Sumitra Dash, JMFC, Paralakhemundi	--	--	--	--
Ms. Pragnya Paromita Swain, JMFC, Paralakhemundi.	--	--	--	--
Gramya Nyayadhikari, Gramya Nyayalaya, Kashinagar.	--	--	--	--

  
 District & Sessions Judge,  
 Gajapati, Paralakhemundi.

**PROFORMA-III**  
**FIGURES RELATING TO U.T.P. for the MONTH of MAY, 2019 relating to the Judgeship of Gajapati at**  
**Paralakhemundi.**

Sl.No.	Particulars	
1	Total No. of Cases pertaining to U.T.P. at the beginning of the Month	175
2	No. of cases instituted during the Month	36
3	No. of cases disposed of during the Month	61
4	No. of cases pertaining to U.T.P. Pending at the end of the Month	150
5	No. of Cases pertaining to U.T.P. Pending for more than 5 years at the end of the month	-
6	No. of U.T.P. where detention period is more than 5 years at the end of the Month	-

*(Signature)*

**District & Sessions Judge,  
Gajapati, Paralakhemundi.**